

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3303  
ANSWERED ON:01.08.2014  
SUPER SPECIALITY HOSPITALS  
Tasa Shri Kamakhya Prasad

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the criteria/norms fixed by the Government for any hospital to be considered as a Super Speciality Hospital; and
- (b) the details of the Central Government controlled hospitals and private hospitals which have been categorised as Super Speciality Hospitals in the country, State/UT-wise?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

(a) & (b): Health is a State subject and the responsibility lies with the State Government to specify such norms. The details of private hospital are not maintained centrally. However, as far as AIIMS, three Central Government Hospitals located in Delhi i.e. Safdarjung Hospital, Dr. RML Hospital and LHMC and associated Hospitals, are concerned, certain super specialty services are available in these hospitals, which include Cardiology, Cardiothoracic surgery, Burns and Plastic surgery, Neurology, Neurosurgery, Endocrinology, Nephrology, paediatric surgery, neonatology, etc.